

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 339 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

**NAME OF THE COMPANY: Dr. Fresh Assets Ltd. Vs. Burman GSC Estate
Pvt. Ltd.**

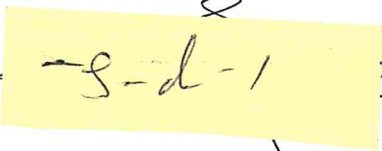
SECTION OF THE COMPANIES ACT: 241-242

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------------------|--|-----------------------|------------------|
| | For the Petitioner (s): | Mr. Saurabh Kalia, Mr. Harshit Agarwal, Aasif Khan, Advocates | | |
| | For the Respondent (s): | Mr. Pradyuman Dubey, Mr. Surabhi Sahgal, And Mr. S. Tiwari, Advocates | | |

ORDER

Ld. Counsels of both the parties submit that talks of settlement are in progress and therefore pray for adjournment.

At their request adjourned to 9th January, 2018.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)